

BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1

CP(IB) 291 of 2020

Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.08.2020

Name of the Company:

Shree Banshi Metal & Alloys Pvt Ltd  
V/s  
Rajputana Stainless Ltd

Section:

Section 9 of Insolvency and Bankruptcy Code, 2016

**ORDER**

Learned Counsel Mr. Shakhil Sheikh appeared for the Operational Creditor.

The Operational Creditor has filed the application under Section 9 of the Insolvency & Bankruptcy Code.

We hereby direct Operational Creditor to serve **Notice** to the Corporate Debtor by speed post as well as E-mail. The Affidavit of proof of service to be filed within two weeks.

The matter stands adjourned to 13.10.2020 for further consideration.

  
(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

Dated this the 24th day of August, 2020.

vc

  
(MADAN B GOSAVI)  
MEMBER (JUDICIAL)